107 Written Answers

for important foodgrains through fair price shops and arrangement for enlarged imports as in the case of raw cotton and soyabean oil. The procurement operations of the Food Corporation of India are being continued with and the forward transactions in foodgrains remain banned. The stock of foodgrains with the Government amounted to 5.4 million tonnes at the end of June !:)70.

The decision to empower the State Trading Corporation to set up an Industrial Raw Materials Assistance Centre to organise bulk import of raw materials for sale to actual users and the proposed setting up of public sector agencies for the import of raw cotton and cashew should also lend further stability to prices.

Besides, the Organisation of the Commissioner of Civil Supplies keeps under constant watch the availability and price trends of 20 essential commodities under the Essential Commodities Act, 1955, necessary powres have been delegated to the State Governments and Union Territories to regulate the distribution and prices of commodities declared essential under that Act.

RESERVATION OF SEATS IN MEDICAL COLLEGES

551. SHR1 K. S. CHAVDA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact <h:it re!

seats for admission in medical colleges for students belonging to Scheduled Castes and Scheduled Tribes on the percentage basis is made in all the States except West Bengal;

(b) if so, whether Government intend to make reservation on percentage basis in West Bengal also; and

(c) if the reply to part (b) above be in the affirmative, when Government is going to make such reservation and what will be the percentage ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AHD URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha in due course.

SLUMS IN CHANDIGARH

552. SHRI K. S. DHAVDA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that of late slums have sprung up in Chandigarh;

(b) if so, the steps taken or proposed to be taken by Government to remove the slums in that city and to give alternative housing accommodation to the slum dwellers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) and (b) Information is being collected and will be placed on the Table of the Sabha.

C.B.I. INVESTIGATION INTO THE CONDUCT OF FORMER RESIDENT REPRESENTATIVE OF HYDRO CARBON AT TEHRAN

553. SHRI G. GOPINATHAN NAIR : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND ME-

TALS be pleased to state: (a) whether the Central Bureau of Investigation conducted any investigation into the conduct of the former Resident Representative of the Hydro Carbons Private Ltd., at Tehran;

(b) if so, what are the circumstances under which these investigations were conducted; and

(c) what are findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OFPETROLEUM AND CHE-MICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) The Central Bureau of Investigation have conducted confidential checks of records and documents regarding certain allegations against the former Resident Representative of the Hydro Carbons India (Private) Limited at Tehran.

(b) The checks were taken up on the basis of allegations received by the Ministry.

(c) On the basis of the preliminary investigations, the C.B.I, have registered a case for making detailed investigations. In view of this it is not in public interest to disclose the findings at this stage.

CONFERENCE ON MEDICAL EDUCATION

554. SHRI G. GOPINATHAN NAIR : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state:

(a) whether a conference on medical education was held in New Delhi in July 1970; and